

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 265 of 2013 & IA Nos. 357 of 2013, 110 of 2014 and 159 of 2015
A.No. 266 of 2013 & IA Nos. 358 of 2013 and 160 of 2015

Dated: 16th March, 2016

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

A.No. 265 of 2013 & IA Nos. 357/2013, 110/2014 and 159/2015

BSES Yamuna Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan and
Mr. Hasan Murtaza
Counsel for the Respondent(s) : Mr. Pradeep Misra and Mr. Shashank
Pandit for R.1
Mr. A. K. Datta for R.2
Mr. Saurabh Sandhi-URD
Mr. Jitendra Tyagi-URD

A.No. 266 of 2013 & IA Nos. 358/2013 and 160/2015

BSES Rajdhani Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan and
Mr. Hasan Murtaza
Counsel for the Respondent(s) : Mr. Pradeep Misra and Mr. Shashank
Pandit for R.2
Mr. Rishi Raj for R.3
Mr. Saurabh Gandhi-URD, R.4

ORDER

Post the appeals for arguments on **17th March, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/kt